

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO.171

TO BE ANSWERED ON WEDNESDAY, 16th NOVEMBER, 2016

SIMULTANEOUS PARLIAMENT AND ASSEMBLY ELECTIONS

171. SHRI CH. MALLA REDDY
SHRI P. C. MOHAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is mulling to hold simultaneous polls to Parliament and Assembly elections to reduce expenses in the near future;
- (b) if so, the details thereof; and
- (c) whether Communication has been held with various stakeholders and political parties in this regard;
- (d) if so, the details and response received in this regard?

ANSWER

**MINISTER OF LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

(a) to (d):- The matter regarding conduct of simultaneous election for Lok Sabha and State Assemblies was examined by the Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice. The Committee in its 79th Report has given certain recommendations which are under examination of the Government.
